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C.D.

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 111/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Project India Enterprise -Vs- R T Network Solutiton Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Uttam Narayan
CA in Practice

Project India
Enterprises
(Petitioner)

Uttam
Narayan
14/02/2018

O R D E R

Ld. Pr. CA for the operational creditor is present.

Ld. Pr. CA has filed affidavit of service along with the track report, which shows that the notice to the corporate debtor has been served on 31/01/2018. Nobody turned up from the corporate debtor's side. Service to the corporate debtor being found satisfactory. Deemed service of notice is declared.

For hearing on admission list it on 09/03/2018.

Sd

(Jinan K.R.)
Member (J)